

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 220**  
**CP-91/ND/2023**

**IN THE MATTER OF:**

**Shabina Fatima**

...

**Appellant/Petitioner**

**Versus**

**Vrise Natural and Organic Cosmetic products Pvt. Ltd.**

...

**Respondent**

**Under Section: 59, 58(3)**

**Order delivered on 04.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. M. Tarique Siddiqui, Adv. Abhishek Pandey,  
Adv. Iswar Mohapatra

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 05.04.2024.

**Sd/-**  
**(COURT OFFICER)**